

DIVISION BENCH  
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/49(KB)2021  
RST.A (IBC)/15(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>POLYMET SA (S) PTE. LIMITED VS SHREE TEL FAB INDUSTRIES PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance VC and Physical (Hybrid) Mode**

Ms. Urmila Chakraborty, Adv. ] For Operational Creditor  
Ms. Sweta Mahanty, Adv. ]  
  
Mr. Joy Saha, Sr. Adv. ] For the Corporate Debtor  
Ms. Rashmi Bothra, Adv. ]  
  
Mr. Zeeshan Haque, Adv. ] For the Intervenor in IA10/2023  
  
Mr. Sourojit Dasgupta, Adv. ] For the Intervenor in IA11/2023

**ORDER**

1. Ld. Counsel for the parties present.
2. Vide order dated 29<sup>th</sup> February, 2024, two intervention applications were allowed.
3. Post this matter for final arguments on **10.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**